

(iv) ALLEGED CLOSURE OF DRUG MANUFACTURING COMPANIES IN BOMBAY (THANE) REGION.

SRI AJIT KUMAR SAHA (Vishnupur): Some of the companies, manufacturing drugs and pharmaceuticals in Bombay—Thane Region of Maharashtra State have affected the production of life saving and essential drugs through closures and lock-outs. Some of these companies are M/s. Gufic Labs., Bombay, M/s. Themis Pharmaceuticals (Prop: Chemosign Private Limited) Bombay, M/s. CIBA-Geigy Ltd., Bombay among others.

Consequent to closure and lock-out a large number of workmen and their families are deprived of their only source of livelihood.

It is reported that large amounts of loans have been taken by M/s. Gufic Labs., Bombay and M/s. Themis Pharmaceuticals (Prop: Chemosign Private Ltd.) Bombay and nationalised banks and other public financial institutions.

Each of these companies having many subsidiaries and associated companies having substantial interests. The capital, raw materials and labour are being frequently interchanged in these subsidiary and associated companies. The closure of these drug firms engendered serious industrial unrest among the workers of the entire pharmaceutical industry particularly in Bombay-Thane region in Maharashtra which unless resolved, may seriously affect the production and availability of life-saving and essential drugs. Therefore, I urge upon the Government to investigate into the real reasons behind such closures and to find out whether the funds of the nationalised banks and public financial institutions were misused by the proprietors of these firms and whether any hindrance to the production of essential drugs in

detriment to the interest of the people of the country and harassment of labour have been caused.

(v) NEED FOR DECLARATION OF DR. AMBEDKAR'S BIRTHDAY AS A NATIONAL HOLIDAY.

श्री सत्यनारायण उदिया (उज्जैन) :

14 अप्रैल, भारतीय संविधान के निर्माता डा० अम्बेडकर का जन्म दिवस है। वे भारतीय संविधान के रचयिता तो हैं ही उनका जीवन कार्य स्वयंमेव प्रवाश-स्तम्भ की तरह अनेकों अनेकों लोगों का सदैव पथ प्रशस्त करता रहेगा। वे शोषित पीड़ित दलित जनों की भावनाओं की शाश्वत अभिव्यक्ति हैं। उन्होंने सामाजिक न्याय की स्थापना के लिए सतत संघर्ष किया। वे अपने समय के प्रखर विद्वान तथा विधि शास्त्री थे। उनका विचार सूधारवादी था। अमेरिका की कोलम्बिया यूनिवर्सिटी में एंथ्रोपोलाजी सेमिनार में दिनांक 9 मई, 1961 को अपना शोध पत्र पढ़ते हुए कहा था "मैं अपनी विचार-धारा को छोड़ने में नहीं हिचकिचाऊंगा यदि कोई इससे श्रेष्ठ चीज पैदा करता है। मुझे उसे छोड़ने में उतना ही हर्ष होगा जितना सदा के लिए विवादास्पद रहने वाले विषय पर बौद्धिक अग्रहमति देखने में होता है।" और उन्होंने कहा था कि मैं जितना कार्य करके जा रहा हूँ, यदि उसे आगे नहीं बढ़ाया जा सके तो पीछे न जाने पाये। ऐसे महापुरुष जिनका कार्य देश और समाज के लिए सदा अविस्मरणीय है।

मैं केन्द्र सरकार से बात करता हूँ कि 14 अप्रैल, को डा० अम्बेडकर के जन्म दिवस के उपलक्ष में राष्ट्रीय अवकाश घोषित कर उनके प्रति श्रद्धा और सम्मान प्रकट करें।

(vi) REPORTED SHORTAGE OF POWER FOR THE COMING ASIAN GAMES.

श्री रसद मसूद : (सहारनपुर) : मैं हल 377 के तहत सरकार का ध्यान

8 अप्रैल के इंडियन एम्बरेशन की इस सुखी की तरफ दिखाना चाहता हूँ जिसमें एशियाई खेलों में बिजली की कमी की तरफ इशारा किया गया है। डेस के जारल मनेजर ने इस सिटिने में दिल्ली के लेफ्ट नेट गवर्नर को भी लिखा है। क्योंकि मौजूदा हालात में भी दिल्ली में रहने वालों को इन परेशानी का सामना करना पड़ता है अगर एशियाई खेल के लिए भी बिजली इयमें से दी गई तो दिल्ली वालों के लिए दृढ़ मुश्किल का सामना करता होगा।

मेरी सरकार से दखिस्त है कि अगर एशियाई गेम करने ही हैं, तो इसमें खर्च होने वाली बिजली का इंतजाम अलग से कर दें और दिल्ली के रहने वालों को आने वाली मुश्किल से बचावें।

اشی رشید مسعود (سہارنپور):

میں درج ۳۷۷ کے تحت نوٹار ڈیوان ۸ اپریل کے الدین ایکسپرس کی اس سوخی کی طرف دلانا چاہتا ہوں جس میں ایشیائی کپھارز میں بجلی کی کمی کی طرف اشارہ کیا گیا ہے۔ تیسرو کے جنرل مہاجر نے اس سلسلے میں دل کے لفٹیلہٹ گورنر کو بھی لکھا ہے۔ کیونکہ موجودہ حالت میں بھی بڑی سہولتیں والوں کو سخت پریشانی کا سامنا کرنا پڑتا ہے۔ اگر ایشیائی کھیل کے لئے بھی بجلی اس میں سے دی گئی تو دلی والوں کے لئے بہت مشکلات کا سامنا ہوگا۔

میںی سرکار سے درخواست ہے کہ اگر ایشیائی گیم کرنے ہی ہوں تو اس میں بچ ہونے والی بجلی کا انتظام الگ سے کر دیں اور دلی کے

والوں کو آنے والی مشکل
بچائیں۔

(vii) SCARCITY OF DRINKING WATER IN MIDNAPUR DISTRICT, WEST BENGAL.

SHRI NARAYAN CHOUBEY (Midnapore): Sir, under Rule 377 I want to raise the following matter of urgent public importance. Acute Scarcity of water is prevailing in Western Part of Midnapore, West Bengal. The area is gravely drought prone. Every year with the advent of summer water crisis becomes acute. This year crisis as corrected all proportion. People are standing in long queues before taps in Midnapore and Khargpur town for a bucket of water. Unless immediate steps are taken to expand the water works at Midnapore and Kharagpur situation will go out of hand. In towns and villages almost all wells have gone dry and in rural areas people have to walk 2 to 3 Km. to secure a pot of water from the beds of small dried up rivulets. There is no water for the cattle and other animals. Even after so many years of Independence, there has been no planning to fight and overcome drought in the area comprising of Keriary, Khargpur local, Kharagpur town, Midnapore, Salbri, Gurbetha, Itargram, Dinapore, Gopibalvpur, Naya gram and other police stations of the district. The Central Government is urged to take up the matter immediately to solve the problem of water of the area inhabited by the scheduled castes and scheduled tribes in large number in coordination with the West Bengal Government who should be given financial assistance aid earmarked for this particular purpose and particular area.

(iii) NEED FOR RESUMPTION OF WORK IN DALLI RAJHARA IRON ORE MINES TO SAVE THE WORKERS FROM STARVATION.

SHRI HARIKESH BAHADUR (Gorakhpur): It is unfortunate that more than 7500 workers of Dalli-Rajhara Iron Ore Mines are in a great crisis and many of them are starving to death. These workers had protested against the illegal detention of their